

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

04/441/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.02.2018**

NAME OF THE COMPANY: AlgoSquare Data Science Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Vishjal Yadav		
	For the Respondent:	Mr. Manish Raj, CP ROC		

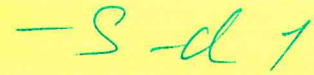
ORDER

Reply of the ROC has not been received. Let the same be filed within 2 weeks from today.

To come up on 5th March, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)